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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 57 of 2018 in C.P. (I.B) No. 67/10/NCLT/AHM/2017**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2018**

Name of the Company: Anurag Sinha (RP)  
Metal Link Alloys<sup>V/S</sup> Ltd.

Section of the Companies Act: Section 33 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER**

None present for Applicant. None present for Respondent in IA 57/2018.

List the matter on 16.03.2018.

*Manori*  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 23rd day of February , 2018.